

No. NGT(PB)/112/2013/185
National Green Tribunal
(Principal Bench)

Faridkot House,
Copernicus Marg,
New Delhi-110001

January 20, 2014

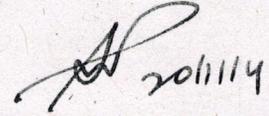
OFFICE ORDER

With the approval of the Competent Authority, Mr. Mohd. Shabanul Islam S/o Mr. Mohd. Zafrul Islam, is engaged as Stenographer (English) for the National Green Tribunal, Central Zone Bench, Bhopal, at the monthly remuneration of Rs. 20000/- (Rs. Twenty Thousand Only), on contract basis, for a period of three months from the date of joining, or till further orders, whichever is earlier.

The above contractual engagement is subject to the following conditions:

1. The above contractual engagement as a Stenographer (English) is purely a stop gap arrangement for the smooth running of the NGT.
2. The above named contractual staff will have no legitimate claim or right for regular appointment to any post in the National Green Tribunal (NGT) on the basis of his above mentioned engagement.
3. The services of the above contractual staff can be dispensed with at any point of time without assigning any reason or giving any advance notice.

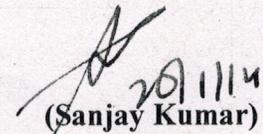
This issues with the approval of Competent Authority.



(Sanjay Kumar)
Registrar General & Head of Officer

Copy to :-

1. PPS to Hon'ble Chairperson
2. The Pay & Accounts Officer, Ministry of Environment & Forests, New Delhi.
3. DDO, National Green Tribunal (NGT).
4. The Registrar General, NGT(PB)
5. The Registrar, National Green Tribunal, CZB, Bhopal
6. The Deputy Registrar, NGT(PB)
7. Consultant (A & P)
8. The person concerned through the Registrar, NGT, Central Zone Bench, Bhopal.
9. Guard File.
10. Concerned file.
11. Website, NGT



(Sanjay Kumar)
Registrar General & Head of Officer